

**Report and Accounts (2007-2008) of the Morarji Desai National Institute
of Yoga, New Delhi and Related papers**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI S. GANDHISELVAN): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:-

- (a) Annual Report and Accounts of the Morarji Desai National Institute of Yoga (MDN1Y), New Delhi, for the year 2007-2008, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 263/15/09]

**Report of the Comptroller and Auditor General of India for the
year ended March, 2008**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): Sir, I lay on the Table under clause (1) of article 151 of the Constitution a copy each (in English and Hindi) of the following Reports:

- (i) Report of the Comptroller and Auditor General of India for the year ended March, 2008: Government of Jharkhand—Audit Report on **Civil Commercial and Revenue Receipts** for the year 2007-2008. (No. PA 7 of 2008) Union Government (Direct Taxes) (Performance Audit); [Placed in Library. See No. L.T. 155/15/09] [Placed in Library. See No. L.T. 154/15/09]
- (ii) Report of the Comptroller and Auditor General of India for the year ended March, 2008: Report No. CA 14 of 2008-09 Union Government (Civil) - Compliance Audit Observations and Report No. **CA 16 of 2008-09** - Union Government Scientific Departments; [Placed in Library. See No. L.T. 145/15/09] [Placed in Library. See No. L.T. 146/15/09]
- (iii) Report of the Comptroller and Auditor General of India for the year ended March, 2008: Report CA No. 17 of 2008-09: Report CA No. 17 of 2008-09: Union Government (Defence Services) Army and Ordnance Factories; [Placed in Library. See No. L.T. 147/15/09]
- (iv) Report of the Comptroller and Auditor General of India for the year ended March, 2008: Report No. **CA 20 of 2009-10** (Compliance Audit) and Report No. **PA 24 of 2009-10** (Performance Audit): Union Government (Indirect Taxes-Central Excise, Service Tax and Customs); [Placed in Library. See No. L.T. 152/15/09] [Placed in Library. See No. L.T. 153/15/09]
- (v) Report of the Comptroller and Auditor General of India for the year ended March, 2008: Report No. CA 21 of 2009 (Compliance Audit) and Report No. **PA 25 of 2009** (Performance Audit): Union Government (Direct Taxes); [Placed in Library. See No. L.T. 148/15/09] [Placed in Library. See No. L.T. 149/15/09]

- (vi) Report of the Comptroller and Auditor General of India for the year ended March, 2008: Report No. PA 29 of 2008-09 Union Government (Civil) - Autonomous Bodies (Performance Audit) - Agriculture and Processed Food Products Export Development Authority (APEDA); and [Placed in Library. See No. L.T. 151/15/09]
- (vii) Report of the Comptroller and Auditor General of India for the year ended March, 2008: Report No. PA 30 of 2008-09: Union Government (Civil) - Autonomous Bodies (Performance Audit) National Institute of Biologicals (NIB) (Ministry of Health and Family Welfare). [Placed in Library. See No. L.T. 150/15/09]

**MOTION FOR ELECTION TO THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES
AND SCHEDULED TRIBES**

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY; THE MINISTER OF STATE OF THE MINISTRY OF EARTH SCIENCES; THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICES; MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRITHVIRAJ CHAVAN) : Sir, I move:

"That this House resolves that the Rajya Sabha do join the Committee of both the Houses on the Welfare of Scheduled Castes and Scheduled Tribes for the term ending on the 30th April, 2010 and do proceed to elect, in accordance with the system of proportional representation by means of single transferable vote, ten Members from among the Members of the House to serve on the said Committee."

The question was put and the motion was adopted.

MOTION FOR ELECTION TO THE COMMITTEE ON PUBLIC UNDERTAKINGS

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY; THE MINISTER OF STATE OF THE MINISTRY OF EARTH SCIENCES; THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICES; MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRITHVIRAJ CHAVAN) : Sir, I move the following Motion:

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate seven Members from Rajya Sabha to associate with the Committee on Public Undertakings of the Lok Sabha for the term ending on the 30th April, 2010 and do proceed to elect, in such manner as the Chairman may direct, seven Members from among the Members of the House to serve on the said Committee."

The question was put and the motion was adopted.